

CENTRAL ADMINISTRATIVE TRIBUNAL ALL  
CIRCUIT SITTING AT NAINITAL  
THIS THE 22ND DAY OF OCTOBER, 2002  
Original Application No. 983 of 1993

CORAM:

HON.MR.JUSTICE R.R.K TRIVEDI ,V.C

HON.MAJ.GEN.K.K.SRIVASTAVA ,MEMBER(A)

N.D.Dobriyal, Research Asstt.Gr.I  
Division of Genetic and Tree Propogation  
Forest Research Institute, P.O. I.P.E  
Kaulagarh Road, Dehradun.

... Applicant

(By Adv:Rajendra Dhobal)

Versus

Union of India represented by the  
Secretary to Govt. of India Ministry  
of Environment and Forest, Paryavaran  
Bhawan, C.G.O Complex Lodi Road,  
New Delhi.

... Respondents

(By Adv: Shri R.C.Joshi)

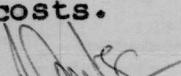
O R D E R(Oral)

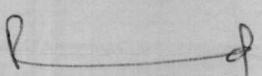
JUSTICE R.R.K.TRIVEDI ,V.C.

By this OA u/s 19 of A.T. Act 1985 applicant, N.D.  
Dobriyal, who was serving as Research Assistant Grade-1  
in the Forest Research Institute Dehradun, challenged the  
seniority list dated 9.6.1992 and further prayed to re-fix  
the seniority of applicant over respondents 5 to 15 at sl.  
No.9 of the seniority list. He also prayed to quash the  
order dated 12.8.1992 and a further direction to promote  
the applicant to the post of Research Assistant grade I  
(Selection grade) from the date his juniors were promoted.  
Shri R.Dhobal has submitted, <sup>that</sup> ~~and~~ it is not disputed, that  
during pendency of this OA applicant has already retired  
from service and due to efflux of time this OA has been  
rendered infructuous.

The OA is accordingly dismissed as infructuous.

No order as to costs.

  
MEMBER (A)

  
VICE CHAIRMAN

Uv/